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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 639/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Indo-Nepal Holidays Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Urvil Shah	representative of Indo Nepal Holidays Pvt. Ltd.	U. P. Shah.
2.	Neelam	ROC-Member C.P.	Neelam

ORDER

CP 639/252/NCLT/MB/MAH/2017

On costs of ₹10,000 payable to ROC, Mumbai, this Company petition is allowed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)